To,
Export Promotion Councils/ Commodity Boards/ Trade and Industry Associations/Chambers of Commerce (as per list attached)

Madam/ Sir,

Subject: Constitution of RoDTEP Committee.

It is to inform that the Government has constituted a Committee in the Department of Revenue (DoR) for determination of ceiling rates under the scheme for Remission of Duties and Taxes on Exported Products (RoDTEP). The RoDTEP scheme seeks to refund currently un-refunded (i) duties/taxes/levies at the Central, State and local level, borne on the exported product, including prior stage cumulative indirect taxes on goods and services used in the production of the exported product and (ii) such indirect duties/taxes/levies on distribution of exported product. The degree of benefit to be given under the RoDTEP scheme, within the ceiling rates recommended by the RoDTEP Committee, will be decided by Department of Commerce (DoC). The sequence of introduction of the scheme across sectors and prioritization of the sectors to be covered will be decided by DoC in consultation with DoR.

2. As per the terms of reference for the RoDTEP Committee, it will interact with administrative Ministries, Export Promotion Councils, Commodity Boards, Trade Bodies and other identified stakeholders so as to elicit their views on the ceiling rates under RoDTEP scheme. Detailed data will be required by the Committee for calculation of ceiling rates under RoDTEP scheme for the identified sectors/items. The data required would include details such as inputs used in the manufacture and distribution of the respective export products, the incidence of unrefunded duties/taxes/levies etc. The proforma for data collection for calculation of ceiling rates under RoDTEP scheme will be provided separately. The data for this exercise will be required for six months period of October 2019 to March 2020. The RoDTEP Committee will also have consultations with the identified stakeholders who will be invited for this purpose.

3. It is requested that necessary action in preparation for the same may be taken by the respective bodies to enable timely completion of work of the RoDTEP Committee.

Encl: List as above

Yours faithfully,

(Nitish K Sinha)
Joint Secretary to the Govt. of India
Tel: 23341079